

in a manner which is prejudicial to the holding of free and fair elections, the Commission would take action against the officer by referring the matter to the State Government concerned.

(c) The Election Commission has informed that no such report has been received from any of the Observers appointed by the Commission in West Bengal.

(d) Does not arise.

**Guidelines for foreign Collaboration and collaborators of Reliance Textiles Industries**

6585. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) what are the basis guide lines to approve any project on foreign collaboration in industry in private sector;

(b) whether these guidelines were observed during the clearance of foreign collaborator of the Reliance Textile Industries of Bombay during 1984; and

(c) who were the collaborators and their details?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). All Foreign Collaboration proposals are examined and cleared by Government, keeping in view the technical competence of the parties, magnitude of operations, economic viability of the projects and availability of indigenous resources.

(c) The particulars of foreign collaboration proposals approved, viz. name of the Indian Co., foreign collaborator, item of manufacture, nature of collaboration are published on a quarterly basis by the Indian Investment Centre, as a supplement to its Monthly News Letter. Copies of the publication are sent regularly to the Parliament Library.

**Sample Survey and Performance of Large and Medium-sized Public Limited Companies**

6586. SHRIMATI JAYANTI PATNAIK : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have conducted a sample survey of the large and medium-sized public limited companies;

(b) if so, the details of the performances of those companies in 1984-85 (name-wise);

(c) whether Government have studied the various problems of different public limited companies surveyed so far; and

(d) if so, the main factors which led to the losses of some public limited companies ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) The Reserve Bank of India has recently published in November, 1984 issue of the R.B.I. Bulletin the results of a survey of 500 large public limited companies for the year 1983-84. Earlier, a study containing the results of a survey of 1720 medium and large public limited companies for 1980-81 was published in July, 1983 Issue of the R.B.I. Bulletin.

(b) The Reserve Bank Survey results for 1984-85 are not available. A statement showing the profitability ratios of 500 selected large public limited companies for 1983-84 is enclosed.

(c) and (d). As the findings of the study relate to macro aggregates, the unit-wise problems of different public limited companies have not been brought out. As regards the factors responsible for a fall in quantum of gross profits by 0.4 per cent in 1983-84 over 1982-83, the survey reveals that though the manufacturing expenses grew proportionately less at 5.7 per cent over the year, other components like remuneration to employees, repairs to buildings and machinery, other expenditure, depreciation provision, etc.